भारत सरकार
GOVERNMENT OF INDIA

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Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

STATE ELECTION COMMISSION
LADAKH
F-Block, M.S. Apartments,
Kasturba Gandhi Marg, New
Delhi — 110001

No. 10-1/EC/LD/2023

Dated the 21st October, 2026

ORDER

Whereas, the superintendence, direction and control of the preparation of electoral rolls for, and the conduct of all elections to, Panchayat Halqas in the Union Territory of Ladakh is vested in the State Election Commission (Election Authority) referred to in Section 36 of the Jammu and Kashmir Panchayati Raj Act, 1989 (as applicable to the MT of Ladakh) read with Section 98 of the Jammu and Kashmir Re-organization Act, 2019;

And whereas, it is necessary and expedient to provide, in the interest of purity of elections to Panchayat Halqas and also in the interest of the conduct of such elections in a fair and efficient manner, the specifications, reservation, choice and allotment of symbols, for the recognition of contesting candidates in relation thereto and for matters connected therewith;

Now, therefore, in exercise of the powers conferred by Section 36 of the Jammu and Kashmir Panchayati Raj Act, 1989 (as applicable to the MT of Ladakh) read with Section 98 of the Jammu and Kashmir Re-organization Act, 2019 and all other powers enabling it in this behalf, the State Election Commission, Ladakh, hereby makes the following Order:

1. **Short title, extent, application** and commencement:

(1) This Order may be called the Ladakh Panchayats Election Symbols (Reservation and Allotment) Order, 2O26.

(2) It extends to the whole of the Union Territory of Ladakh and applies to all elections to Panchayat Halqas.

(3) It shall come into force with immediate effect.

2. **Definitions and interpretation**

In this Order, unless the context otherwise requires,

(a) "Commission" means the State Election Commission referred to in Section 36 of the Jammu and Kashmir Panchayati Raj Act, 1989 (as applicable to the MT of Ladakh) read with Section 98 of the Jammu and Kashmir Re-organization Act, 2019.

(b) "Constituency" means a Panel constituency or Sarpanch of a Panchayat Halqa, as the case may be.

3. **Allotment ofsymbols to contesting candidates:**

In every contested election of a Panchayat Halqa, a symbol shall be allotted to a contesting candidate in accordance with the provisions of Rule 18 and 19 of Jammu and Kashmir Panchayati Raj Rules, 1996 (as applicable to the UT of Ladakh) and this Order and different symbols shall be allotted to different contesting candidates at an election in the same constituency.

4. **Choice of symbols by other candidates and allotment thereof**

(a) Where a free symbol (out of the list of free symbols attached hereto) has been chosen by only one candidate in a Constituency, the Returning Officer shall allot that symbol to that candidate, and to no one else in that Constituency.

(b) Where the same free symbol has been chosen by more than one candidate in a Constituency, the Returning Officer shall decide, by draw of lots. The other candidate(s), who lost out in the draw of lots, shall be allotted symbols according to their second or third preferences, if such symbols are not already allotted to some other candidates.

(c) If the symbols indicated as the second or third preference have also already been allotted to some other candidates, each one of the candidates referred to in sub-paragraph (b) shall be allotted one of the free symbols, not allotted to any other candidate after obtaining their preferences.

7. **Power of the Commission to issue instructions and directions**

The Commission may issue instructions and/or directions:

(a) for clarification, if any, with respect to the provisions of this order; and

(b) for removal of any difficulty which may arise in relation to implementation of any provision of this Order.

-Sd/-
(Sudhanshu Panday)
State Election Commissioner

Annexure

LIST OF FREE SYMBOLS

5.No	Symbol	Facsimile and size of the Symbol
1	Air Conditioner	As approved by the Election Commission of India
2	Almirah	-do—
3	Balloon	-do-
4	Bangles	'do-
5	Basket containing fruits	-do-
6	Bat	-do-
7	Batsman	-do-
8	Battery Torch	-do-
9	Bead Necklace	-do-
10	Bench	-do-
11	Binoculars	-do-
12	Black Board	-do-
13	Box	-do-
14	Brush	-do-
15	Bucket	-do-
18	Camera	-dO-
17	Chappals	-do-
18	Chess Board	-do-
19	Coconut Farm	-do-
2O	Cot	-do-
21	Crane	-do-
22	Diamond	-do-
23	Dish Antenna	-do-
24	Door Handle	-do-
25	Dumbbells	-do -
26	Ear Rings	-do-
27	Electric Pole	-do-
28	Flute	-do-
29	Football Player	-do-
30	Fountain	-do-
31	Mike	-do-
32	Pencil Box	-do-
33	Pressure Cooker	-do-
34	Ring	-do-

-Sd/-
(Sudhanshu Panday)
State Election Commissioner

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